## GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

## LOK SABHA

## **UNSTARRED QUESTION NO. 985**

TO BE ANSWERED ON: 26.07.2023

### **SAMRIDH SCHEME**

## 985. SHRI GAURAV GOGOI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has data of the Startups covered under the SAMRIDH Scheme:
- (b) if so, the details of the number of Startups in the country;
- (c) the details of funds utilized in providing the administrative cost to accelerators for providing acceleration services to Startups;
- (d) whether industry experts to be included in the Scheme Management Committee have been listened down;
- (e) if so, the details of the industry experts and if not, the reasons therefor:
- (f) whether State-wise Scheme Management Committee will be constituted for SAMRIDH Scheme; and
- (g) if so, the details of tentative timeline for such committees and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): Yes Sir. Ministry of Electronics & Information Technology (MeitY) has undertaken various initiatives and measures to promote a technology-led startup innovation ecosystem in the country to create a conducive environment for promoting deep tech entrepreneurship. The Startup Accelerator of MeitY for Product Innovation, Development, and Growth (SAMRIDH) scheme aims to accelerate around 300 Startups (cohort size of 5-10 Startups) through existing and upcoming Accelerators. In the first round of cohort, 22 potential Accelerators spread across 12 states have been identified and supported with a mandate to accelerate 175 startups.
- (b): The details of 22 Accelerators including the number of startups being supported at present under the SAMRIDH scheme are attached as ANNEXURE-I. However, as on 30th April 2023, DPIIT has recognized 98,119 entities as startups in the country.
- (c): As per SAMRIDH Scheme, Rs 6 Crore (Rs. 2 Lakhs / startups) has been earmarked as the administrative cost to the Accelerators for providing acceleration services to the Startups. Out of which, Rs 2.25 Crore has been utilized so far.
- (d) and (e): The Scheme Management Committee (SMC) has already been constituted comprising industry experts. The details of the industry experts of the SMC are attached as ANNEXURE-II.
- (f): There is no provision for the constitution of State-wise Scheme Management Committee under the SAMRIDH Scheme.
- (g): Does not arise.

S.no.	Name of the Accelerator	State	Allocated Cohort Size of Startups
1.	IIM Calcutta Innovation Park	West Bengal	10
2.	KIIT-Technology Business Incubator	Odisha	10
3.	Foundation for Innovation & Technology Transfer (FITT)	Delhi	10
4.	The GAIN – The Global Accelerator for Innovation Network	Karnataka	10
5.	Amity Innovation Incubator	Uttar Pradesh	8
6.	Atal Incubation Center- BIMTECH	Uttar Pradesh	8
7.	Indigram Labs Foundation	Delhi	8
8.	India Accelerator	Delhi	8
9.	Let'sVenture Foundation	Pan India Platform	8
10.	SPR Skill Education/ Padup Ventures	Haryana	8
11.	Amrita Technology Business Incubator	Karnataka	8
12.	C-Camp, Bangalore	Karnataka	8
13.	Maker Village	Kerela	8
14.	CIE-IIIT Hyderabad	Telangana	8
15.	T-Hub Foundation	Telangana	8
16.	Horses Stable	Pan India Platform	8
17.	Coimbatore Innovation & Business Incubator - Forge	Tamil Nadu	8
18.	Venture Center	Maharashtra	8
19.	AIC GIM Foundation	Goa	8
20.	Crescent Innovation & Incubation Council (CIIC)	Tamil Nadu	5
21.	Gujarat University Startup and Entrepreneurship Council (GUSEC)	Gujarat	5
22.	Zone Startups India	Maharashtra	5
Total			175

## Annexure-II

- a) Shri T. V. Mohandas Pai, Chairman of Manipal Education
- b) Ms. Debjani Ghosh, President, NASSCOM
- c) Shri Sharad Sharma, Co-founder, iSPIRT
- d) Shri Anand Unnikrishnan, Managing Partner-FoF, NIIF
- e) Dr Apoorv Ranjan Sharma, Co-founder, Venture Catalysts

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